

DIVISION BENCH
COURT - I

P-107

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/211(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	TEAM COMMOTRADE (INDIA) PRIVATE LIMITED VS RG THERMAL SOLUTION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Ms. Aditi Jhunjhunwala, Adv.]
Mr. Siddharth Agarwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Corporate Debtor
Mr Hansran Jaria, PCS]
Ms. Kamal Prakash Singh, PCA]

ORDER

1. Ld. Counsel/ Authorized Representative on both sides present.
2. Heard at length. **Reserved for Orders.**
3. Written Notes of argument be furnished within a period of 7 days.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)